

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 03.09.2019 (TUESDAY)
COURT III
10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Restoration Application No.14 of 2019 in Comp. App. (AT) No.75 of 2019	Old lane India Cyprus Fund II Ltd. Vs. Rudradev Infopark Pvt Ltd & Ors. With	Nikita	Mithun Verghis
2.	Contempt Case (AT) No.18 of 2019 in Comp. App. (AT) No.75 of 2019	Old lane India Cyprus Fund II Ltd. Vs. Rudradev Infopark Pvt Ltd & Ors.	Nikita	Mithun Verghis

For Admission (After Notice)

3.	Comp. App. (AT) No. 380 of 2018	Shri Lalit Aggarwal Vs. Shree Bihari Forgings Pvt. Ltd. & Ors. With	Karan Luthra	Mukesh Rajput
4.	Comp. App. (AT) No.23 of 2019	Pramod Kumar Goil Vs. Shree Bihari Forgings Pvt Ltd & Ors.	Harish Gaur	Niyat Kohli (R-2)

For Hearing (Part Heard)

5.	Comp. App. (AT) No. 101 of 2019	Venkatesh koravadi. Vs. Viney Kaushal & Ors.	Pramod Nair	Madhu N Rao R1-R3 George Pothan R4-R9 Raghenth Basant R5-R8
----	---------------------------------	--	-------------	---

For Hearing

6.	Comp. App. (AT) No. 41 of 2019	Hind Dyes Manufacturing Company Pvt Ltd & Ors. Vs. Kanji Bhanji Shah & Anr.	Abhinav Aggarwal	V. Elanchezhian
----	--------------------------------	---	------------------	-----------------

12:00 Noon

For Hearing (Part Heard)

7.	Comp. App. (AT) (Ins) No. 167 of 2019	Aalborg CSP A/S Vs. Solar Atria Cleantech Pvt Ltd. With	Puneet Singh Bindra	Sidhartha Das
8.	Comp. App. (AT) (Ins) No. 168 of 2019	Aalborg CSP A/S Vs. Solar Atria Cleantech Pvt Ltd.	Puneet Singh Bindra	Sidhartha Das

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order
-sd/-
Registrar